

(Rate of Inflation in %)			
Commodity	July 2012	January 2013	July 2013
Vegetables	24.11	30.02	46.59
Potato	73.24	73.10	-6.45
Onion	-10.05	125.17	144.94
Tomato	NA	46.61	NA

Source: DIPP

NA: Not Available

The prices of commodities including vegetables like onion and tomatoes are mainly governed by market forces of demand and supply, cost of transportation and storage, weather conditions etc.

(c) and (d) In order to improve the availability of vegetables, Government initiated schemes like Vegetables Initiative for Urban Clusters (VIUC) to enhance production and productivity of vegetables, duly addressing all concerns related to both demand and supply side of vegetable sector in identified cities.

Currently there is no proposal under consideration to ban the export of onion. The present rise in onion prices is not linked to exports of onion as it constitutes less than 10% of the domestic production. However, as a measure to discourage exports, Government has set the Minimum Export Price (MEP) of onion as US \$ 60 per MT *w.e.f.* 14.8.2013.

Implementation of food security ordinance

1644. SHRI JAGAT PRAKASH NADDA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the quantity of foodgrains estimated to be required to implement the Right to Food Ordinance, cereal-wise and State wise; and

(b) how does Government proposes to procure these foodgrains and ensure their delivery in all parts of the country?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) The National Food Security Ordinance, 2013, promulgated on 05.07.2013, provides for coverage of upto 75% of the rural and upto 50% of the urban population, at the all India level, to receive 5 kilograms of foodgrains at subsidized prices under Targeted Public Distribution System, provided that households covered under Antyodaya Anna Yojana will be entitled to 35 kilograms per household per month. The annual requirement of foodgrains for implementation of the Ordinance is estimated at 614.3 lakh tons.

The Ordinance further provides that the State-wise percentage coverage will be determined by the Central Government. Accordingly, based on National Sample Survey Office (NSSO) Consumption Expenditure Survey data for 2011-12, the Planning Commission has estimated the State-wise percentage coverage, which is given in the Statement. (*See below*). The total number of persons to be covered in each State, as per the Ordinance, shall be calculated on the basis of population estimates as per the Census of which relevant figures have been published, which is Census, 2011 at present. State-wise foodgrains requirement under the Ordinance are dependent on above parameters.

(b) The existing procurement policy of the Government will continue under which all the foodgrains conforming to prescribed specifications offered for sale at specified centres are purchased by the public procurement agencies at Minimum Support Price (MSP). The delivery of foodgrains will continue to be through Targeted Public Distribution System.

Statement

*State-wise percentage coverage estimated by Planning Commission for
2011-12*

Sl. No.	State/UT	Percentage coverage (%) (Based on 2011-12 NSSO data)	
1	2	3	
1.	Andhra Pradesh	60.96	41.14
2.	Arunachal Pradesh	66.31	51.55
3.	Assam	84.17	60.35
4.	Bihar	85.12	74.53
5.	Chhattisgarh	84.25	59.98
6.	NCT of Delhi	37.69	43.59
7.	Goa	42.24	33.02
8.	Gujarat	74.64	48.25
9.	Haryana	54.61	41.05
10.	Himachal Pradesh	56.23	30.99
11.	Jammu and Kashmir	63.55	47.10
12.	Jharkhand	86.48	60.20
13.	Karnataka	76.04	49.36
14.	Kerala	52.63	39.50
15.	Madhya Pradesh	80.10	62.61

1	2	3	
16.	Maharashtra	76.32	45.34
17.	Manipur	88.56	85.75
18.	Meghalaya	77.79	50.87
19.	Mizoram	81.88	48.60
20.	Nagaland	79.83	61.98
21.	Odisha	82.17	55.77
22.	Punjab	54.79	44.83
23.	Rajasthan	69.09	53.00
24.	Sikkim	75.74	40.36
25.	Tamil Nadu	62.55	37.79
26.	Tripura	74.75	49.54
27.	Uttar Pradesh	79.56	64.43
28.	Uttarakhand	65.26	52.05
29.	West Bengal	74.47	47.55
30.	Andaman and Nicobar Islands	24.94	1.70
31.	Chandigarh	38.54	47.26
32.	Dadra and Nagar Haveli	84.19	51.54
33.	Daman and Diu	26.66	56.47
34.	Lakshadweep	35.30	33.56
35.	Puducherry	59.68	46.94
	ALL INDIA	75.00	50.00